

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

OFFICE MEMORANDUM

Imphal, the 15th July, 2026

Subject: Withdrawal of relaxation regarding waiting list guidelines contained in paragraph 8 of this Department's Office Memorandum dated 01.06.2026.

No. RRDP-30/1/2021-DP-DP: In pursuance of the decision of the State Cabinet taken on 26.06.2026, the instructions relating to the relaxation of waiting list guidelines contained in paragraph 8 of this Department's Office Memorandum of even number dated 01.06.2026 are hereby withdrawn with immediate effect.

2. Consequently, the provisions contained in this Department's Office Memorandum No. MISCDP-1/29/2025-DP-DP dated 25.08.2025 regarding waiting list for appointment by direct recruitment through DPC/Selection Committee shall continue to remain in force.
3. All other provisions of this Department's Office Memorandum of even number dated 01.06.2026, except para 8, shall remain unchanged and shall continue to be in force.
4. All Administrative Departments, Heads of Departments and other recruiting authorities are requested to ensure strict compliance with these instructions.


(M. Rabichandra Singh)
Under Secretary (DP),
Government of Manipur.

Copy to:

1. Secretary to Governor, Raj Bhavan, Imphal.
2. Secretary to Chief Minister, Manipur.
3. PS to Deputy Chief Ministers/Ministers, Manipur.
4. All Administrative Secretaries, Government of Manipur.
5. All Heads of Departments, Manipur.
6. Secretary, Manipur Public Service Commission, Imphal.
7. Secretary, Manipur Staff Selection Commission, Imphal.
8. Director, Printing & Stationery, Manipur for publication in the Manipur Extraordinary Gazette.
9. Website Manager, DIT, Manipur Secretariat, Imphal.
10. Guard File.